

Form G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
VIRGO CEMENTS LIMITED OPERATING IN CEMENTS MANUFACTURING	
BUSINESS AT DAMAS MEGHALAYA	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. Virgo Cements Limited CIN NO : U26942ML1986PLC002570 PAN NO. AAACV9823D
2.	Address of the registered office Damas, East Garo Hills Meghalaya 793122 India.
3.	URL of website The corporate debtor does not maintain any website. IBBI website link: https://ibbi.gov.in/en/resolution-plans
4.	Details of place where majority of fixed assets are located Location of the assets : Plant & Machinery, Land & Building, Inventory, Office Equipments, Furniture & fixtures etc. are located at the factory premises. Address of the factory : Damas, East Garo Hills Meghalaya 793122 India. Few Machineries are stationed at the Mines area which is located 150 (approx) km away from the factory. Mines Address : Village Chokpat, Garo Hills Meghalaya.
5.	Installed capacity of main products/ services 1050 TPD (as per records available)
6.	Quantity and value of main products/ services sold in last financial year The production in the factory was not operative from 2016. However, the main Products manufactured/services sold were as follows: i) Cement ii) Clinker
7.	Number of employees/ workmen Not applicable
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: The last financial statements were available till the financial year 2015-2016. For list of creditors and other information the applicant may contact to the following email address: Email id : cirp.virgocements@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: The applicant may contact to the following email address for the necessary details: Email id : cirp.virgocements@gmail.com
10.	Last date for receipt of expression of interest 5th April 2024
11.	Date of issue of provisional list of prospective resolution applicants 15th April 2024
12.	Last date for submission of objections to provisional list 20th April 2024
13.	Date of issue of final list of prospective resolution applicants 30th April 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 5th May 2024
15.	Last date for submission of resolution plans 04th June 2024
16.	Process email id to submit Expression of Interest cirp.virgocements@gmail.com

Sd/-
CA Kannan Tiruvengadam (Resolution Professional)
Virgo Cements Limited
Reg no : IBBI/PA-001/IP-P00253/2017-18/10482
Address : "Netaji Subhas Villa"
18, Karunamoyee Ghat Road (Tollygunge Area),
Flat 3C, Kolkata -700082, West Bengal, India
Authorization for Assignment is valid till 11th December 2024
Email : cirp.virgocements@gmail.com

Date : 21st March 2024
Place : Kolkata



[Handwritten signature]